

National Company Law Tribunal

Allahabad Bench

**C P No.(IB)77/ALD/2018,
Misc. Application No. 219/2018**

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 17.09.2018**

NAME OF THE COMPANY: IDBI Bank Vs. Jaypee Infratech

SECTION OF I & B CODE: IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP NO.(IB) 77/ALD/2018 Misc. Application NO. 219/2018

Sh. Harish Vaid (Sr. President Corporate Affairs) for the Jayprakash Associates
Ltd., is present.

Designated Registrar is directed to take further action in the matter, in the light of
letter from Supreme Court.

Dated: 17.09.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**

Typed by:
Md. Zaid
(Stenographer)